

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

T.A No.09/2013

This the 16th day of October, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Mukesh Verma,
S/o Shri Bhojraj Singh,
Transmission Executive,
All India Radio/Prasar Bharti,
B' Casting Corporation of India,
Vibhav Nagar,
Agra.

(None) ... Applicant

Versus

1. Union of India (Through : The Director General),
All India Radio/Prasar Bharti,
B' Casting Corporation of India, Akashvani Bhawan,
Parliament Street, New Delhi-1.
2. The Chief Executive Officer,
Prasar Bharti Secretariat, P.T.I. Building,
Parliament Street, New Delhi-1.
3. Shri N.S. Raghuvansi,
Programme Executive, All India Radio/ Prasar Bharti,
Faizabad (UP).

... Respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

There was no representation on behalf of the applicant on 04.10.2018. On the same day, learned counsel for respondents submitted that OA has become infructuous, however, as an

indulgence, we have listed this matter today for hearing the applicant. Today also, there was no representation on behalf of the applicant.

2. In the circumstances, the OA is dismissed in default and for non prosecution. No costs.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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